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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 33/(MAH)/2017
MA No. 379/2017 & 479/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017

NAME OF THE PARTIES: National Gas Agencies
V/s.
Janata Chemicals Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Dhruvi Melite	Advocate for IRP	<u>Dhruvi</u>

ORDER

MA 379/2017 & MA 479/2017 in CP No.33/I&BP/NCLT/MB/MAH/2017

For the IRP Counsel is not in a position to explain under what Section of law the relief would be sought, at her request, list this matter on 20.10.2017 to assist this Bench on next date of hearing.

List this matter on 20.10.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B. S. V. PRAKASH KUMAR
Member (Judicial)